

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2714  
ANSWERED ON:31.08.2007  
ALLOCATION OF MORE FUNDS FOR RURAL ROADS  
Singh Shri Chandra Bhushan

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Union Government has received proposals from the State Governments for release of more funds for construction of rural roads under PMGSY;
- (b) if so, the details thereof;
- (c) the reaction of the Government thereon;
- (d) whether the Government has fixed responsibility for proper utilization of funds released thereunder; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) & (b) During the current financial year (2007-08), proposal for release of funds under Pradhan Mantri Gram Sadak Yojana (PMGSY) has been received from Andhra Pradesh, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Maharashtra, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh, Uttarakhand, Bihar, Madhya Pradesh, Assam, Orissa, West Bengal, Manipur, Mizoram, Sikkim and some other States. Funds under PMGSY are released to the States/ UTs/Agencies as per the provision of PMGSY Programme Guidelines. As per the Guidelines, the 1st instalment amounting to 50% of the cleared value of projects or annual allocation whichever is lower is released subject to fulfillment of conditions, if any, stipulated earlier. The 2nd instalment is released on submission of Utilization Certificates, Audit Report etc. and as per the Physical and Financial Progress of works.

(c) The details of funds released to the States under PMGSY during 2007-08 has been given in Annexure `A`.

(d) & (e) The Projects under PMGSY are monitored through various Reports, On-line Management, Monitoring and Accounting System (OMMAS), three tier Quality Control Mechanism, Performance Review Meetings etc.